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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


**TP No. 28-A/2016 & TP No. 28-B/2016 with
TP No. 28/397-398/NCLT/AHM/2016 (New)
CA 206/2012 & CA No. 146/2013 with
CP No. 50/397-398/CLB/MB/2012 (Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2018**

Name of the Company: Karuvalil Joji Philip & Ors.
V/s.
Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aditya Bihani	Advocate	Petitioner	
2.	for Anuj K Trivedi			


ORDER

Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Petitioners. None present for Respondents.

Petitioner requested for time.

List the matter on 23.04.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 7th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL